

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 24th April, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 44/2017(CZ)	Shivshankar Mishra Vs State of Madhya Pradesh & 8 Ors.	Mr. Joseph Thomas, Adv.	
2.	Original Application No. 48/2017(CZ)	Fakeer Mohammad Vs State of Madhya Pradesh	Mr. Rohit Sharma, Adv.	
3.	Original Application No. 55/2017(CZ)	Nitin Prasad Tiwari Vs Navin Jain & 4 Ors.	Mr. Nitin Prasad in Person, Applicant in person.	
4.	Appeal No. 12/2017(CZ)	Narsi Ram Jat & Anr. Vs State of Rajasthan & 3 Ors.	Mr. Dharamveer Sharma, Adv.	
FOR HEARING				
5.	Original Application No. 122/2016(CZ) (M.A.No.158/17)	Amar Singh Rathour &Anr. Vs. M/s MB Power (M.P.) Ltd & 5 Ors.	Mr. Mayank Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadhoria Adv. Mr. Rishi Raj Saxena, Adv.	
6.	Original Application No. 12/2017(CZ)	Haribol Das Baba Vs State of Rajasthan & 52 Ors.	Mr. Sambhav Sogani, Adv. Mr. Siddharth Singh, Adv.	
7.	Appeal No. 07/2017(CZ) (M.A.No.159/17)	M/s Lubok Caron LLP Vs RSPCB & Anr.	Mr. Arvind Soni, Adv. Mr. Dharamveer Sharma, Adv.	
8.	Original Application No. 76/2015(CZ)	Geela Ram Vs. State of Rajasthan & 4 Ors.	Mr. M.S. Kachhawa, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Arvind Soni, Adv. Mr. Prashant Sthapak, Adv. Mr. Rohit Sharma, Adv. Mr. RohitKumarTuteja,Adv.R-8 Mr. M.K.Meena, Adv. R-9	
9.	Appeal No. 13/2017(CZ)	Narsi Ram Jat & Anr. Vs State of Rajasthan & 3 Ors.	Mr. Dharamveer Sharma, Adv.	
10.	Appeal No. 14/2017(CZ)	Narsi Ram Jat & Anr. Vs State of Rajasthan & 3 Ors.	Mr. Dharamveer Sharma, Adv.	
11.	Appeal No. 15/2017(CZ)	Narsi Ram Jat & Anr. Vs State of Rajasthan & 3 Ors.	Mr. Dharamveer Sharma, Adv.	
12.	Appeal No. 16/2017(CZ)	Narsi Ram Jat & Anr. Vs State of Rajasthan & 3 Ors.	Mr. Dharamveer Sharma, Adv.	

13.	Appeal No. 17/2017(CZ)	Narsi Ram Jat & Anr. Vs State of Rajasthan & 3 Ors.	Mr. Dharamveer Sharma, Adv.	
14.	Original Application No. 125/2016(CZ) (M.A.No.37/17)	Medha Patkar Vs. State of Madhya Pradesh & 3 Ors.	Ms. Medha Patkar, applicant in person Mr. Vivek Patwa, Adv. Mr. Sachin K. Verma, Adv.	
15.	Original Application No. 78/2015(THC) (M.A.No.1034/16) (M.A.No.1036/16) (M.A.No.02/17) (M.A.No.03/17) (M.A.No.04/17) (M.A.No.104/17) (M.A.No.105/17)	Medha Patkar Vs. State of M.P. & 8 Ors.	Ms. Medha Patkar, Applicant Mr. Sachin K. Verma, Adv. Mr. RaviPrakash Goyal, Adv. Mr. Siddharth Singh, Adv. Mr. Vivek Patwa, Adv. Mr. Ashutosh Surana, Adv. Mr. Shalesh Kumar, Adv. Mr. Dharamvir Sharma, Adv. Mr. Anhad Tiwari, Adv. Mr. Y.M.Yadav, Adv. Mr. Rohit Sharma, Adv. Ms. Parul Bhadoria, Adv. for Mr. PurushaindraKaurav,Adv. Mr. Vijay Kumar Yadav, Adv.	
FOR COMPLIANCE				
16.	Original Application No. 29/2016(CZ)	Shivpal Singh & Anr. Vs. State of M.P. & 3 Ors.	Mr. Rohit Sharma, Adv. Mr. Akshay Paare, Adv. Mr. Sachin K. Verma, Adv. Mr. Rajendra Giri, Adv. Mr. Rakesh Giri, Adv.	

Date: 24th April, 2017

Time : 2.30 PM

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
17.	Original Application No. 159/2014(CZ)	Rashid Noor Khan Vs. State of M.P. & 8 Ors.	Mr. Sambhav Sogani, Adv. Mr. I.B. Shashtri, Adv. R-7 Mr. Deepesh Joshi, Adv. Mr.RohitSharma,Adv.R-8&9 Ms. Parul Bhadoria, Adv. Mr.OmShankarShrivastav,Adv. Mr. Sachin K. Verma, Adv.	
18.	Original Application No. 34/2016(CZ) (M.A.No.134/16) (M.A.No.386/16)	Santosh Bharti, Journalist Vs Union of India & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Tejshwa Rai, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr.OmShankarShrivastava,Adv. Mr. S.R. Waghmare, Adv.	
FOR COMPLIANCE				
19.	Original Application No. 16/2013(CZ) (M.A.No.802/15) (M.A.No.803/15)	Tribunal at its own Motion (Delomite Mining, Mandla) Vs. MOEF & Ors.	Mr.Om S Shrivastava Adv.forR-1 Mr. Sachin K. Verma, Adv. for R- 2,3,4,6 Ms. Parul BhadoriA, Adv. Mr. DeepeshShukla,Adv.R-8 Mr. Qasim Ali Adv. Mr. Shambhav Sogani, Adv. Mr. Rohit Sohagoura, Adv. Mr. Sanjeev Mishra, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in